

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 214
IB-370/ND/2020

IN THE MATTER OF:

M/s. Luxmi Electricals & Engineering Works

...PETITIONER

Vs.

M/s. SNG Techno Build Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 02.12.2020
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :

For the Respondent/ Corporate-debtor :

ORDER

Due to network issue virtual hearing of this matter is deferred to 10th
December, 2020.

-sd-

(V.K. Subburaj)
Member (T)

-sd-

(P.S.N. Prasad)
Member (J)